## **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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## THIRD REPORT

(Presented on 11.07.2019)

The Business Advisory Committee held a sitting on Wednesday, the  $10^{\text{th}}$  July, 2019.

- 2. The Committee recommended the allocation of time to the following items of business as shown against each:-
  - (1) The DNA Technology (Use and Application) Regulation Bill, 2019.

    (2) The Unlawful Activities (Prevention) Amendment Bill, 2019.

    (3) The National Investigation Agency (Amendment) Bill, 2019

    (Consideration and passing)

    2 hours

    (Consideration and passing)
  - (4) The Protection of Human Rights (Amendment) Bill, 2019

    (Consideration and passing)

    2 hours
  - (5) The Consumer Protection Bill, 2019
    (Consideration and passing)

    3 hours
  - (6) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2019.

    (Consideration and passing)

    2 hours

(7) The Jallianwala Bagh National Memorial (Amendment) Bill, 2019.
 (8) The Central University (Amendment) Bill, 2019.

(Consideration and passing)

1 hour

NEW DELHI; <u>10<sup>th</sup> July, 2019</u> Ashadha 19, 1941 (Saka)

(Om Birla) Chairperson, Business Advisory Committee.